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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

R.A.NO.222/2003 in  
O.A.NO.1148/2003

New Delhi, this the 14th day of August, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S.K. Naik, Member (A)

1. Shri Raja Ram Tiwari  
s/o Shri R.P. Tiwari  
R/o S-209, M.S. Apartments,  
Nivedita Kunj, Sector-10  
R.K. Puram, New Delhi-22
2. Shri Tilak Dhari Bariak  
s/o Shri Hari Nath Bariak  
R/o Qtr. No. 794, Sector-VIII  
R.K. Puram, New Delhi.
3. Sh. Devendra Singh  
S/o Shri Onkar Singh  
R/o N-171, Arambagh  
New Delhi-55
4. Shri Anoop Sharma  
s/o Shri P.R. Sharma
5. Shri Rajiv Raj  
s/o Shri H.P. Srivastava
6. Shri Ved Prakash  
s/o Shri Monga Ram
7. Shri Prem Gosain  
s/o Shri B.S. Gosain
8. Smt. Meeta Chakraborty (Saxena)  
d/o Shri H.P. Chakraborty
9. Smt. Preeti Srivastava (Tawaklay)  
d/o Shri B.L. Srivastava .... Review Applicants

(By Advocate: Shri A.K. Behera)

Versus

1. The Secretary  
Ministry of I&B  
Shastri Bhawan  
New Delhi
2. The Director General  
Parsar Bharti  
Broadcasting Corporation of India  
Doordarshan Bhawan  
Mandi House, New Delhi
3. The Director  
Parsar Bharti  
Delhi Doordarshan Kendra  
Sansad Marg, New Delhi

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4. Vinod Rawat, Floor Manager,  
C/o Director DDK,  
Sansad Marg, New Delhi.
5. Ramesh Chander, Floor Manager,  
C/o Director DDK,  
Sansad Marg, New Delhi.
6. Ashok Kumar, Production Assistant,  
C/o Director DDK,  
Sansad Marg, New Delhi.
7. Pradeep Kumar, Sub Editor,  
C/o DTPES,  
Akashvani Bhawan,  
Sansad Marg, New Delhi.
8. Girish Chander Dabral, Prod. Asstt.,  
C/o Director-General Doordarshan,  
Mandi House, New Delhi.
9. P.K. Agnihotri, Prod. Asstt.,  
C/o Director Central Production Centre,  
Asiad Village, Khel Gaon Marg,  
New Delhi.
10. Daramvir, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
11. R.K. Gupta, Floor Manager,  
C/o Director DDK,  
Sansad Marg, New Delhi.
12. P.P. Singh, Floor Manager,  
C/o Director DDK,  
Sansad Marg, New Delhi.
13. Smt. Maya Lahenee, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
14. Nagender Kumar Rai, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
15. Mahipal Singh Datola, Prod. Asstt.,  
C/o Director General Doordarshan,  
Mandi House, New Delhi.
16. Rajesh Kumar Dhingra, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
17. Ashok Kumar Rai, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
18. T.P. Rai, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.

19. Smt. Sunita Raju, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
20. Km. Saroj Sharma, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
21. Sh. Saravjeet Verma, Prod. Asstt.,  
C/o Director Doordarshan (News),  
Asiad Village, New Delhi.
22. Smt. Asha Bhatia, Prod. Asstt.,  
C/o Director Doordarshan (News),  
Asiad Village, New Delhi.
23. Smt. Asha Khattar, Prod. Asstt.,  
C/o Director Doordarshan (News),  
Asiad Village, New Delhi.
24. Dhaminder Khosla, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
25. Praveen Kumar, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
26. Narottam Prasad, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
27. Smt. Satvinder Kaur, Prod. Asstt.,  
C/o Director Doordarshan (News),  
Asiad Village, New Delhi.
28. Manoj Mathur, Prod. Asstt.,  
C/o Director DDK,  
Sansad Marg, New Delhi.
29. Anupam Yadav, Production Asstt.,  
C/o Central Production Centre Doordarshan,  
Sansad Marg, New Delhi.
30. P.R. Bhatnagar, Production Assistant,  
C/o Director DDK,  
Sansad Marg, New Delhi.
31. Smt. Sujata Rawat, Prod. Asstt.,  
C/o Central Production Centre Doordarshan,  
Asiad Village, Khel Gaon,  
Sansad Marg, New Delhi        .... Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

Learned counsel for the applicants in the review application contends that the O.A. was not barred by

*VS Ag*

time.

2. We have perused the file of O.A.1148/2003. The applicants therein had themselves admitted that it was barred by time and were praying for condonation of delay. That request had been disallowed and, therefore, the plea now being floated cannot be a ground to review the earlier order. Dismissed.

Naik  
(S.K. Naik)

Member (A).

Ag  
(V.S. Aggarwal)

Chairman,

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